

Hindu Succession Act

4208. SHRI BAPU HARI CHAURE:
SHRI MANIKRAO HODLYA
GAVIT:
SHRI MOHAN RAWALE:

Will the PRIME MINISTER be pleased to state:

(a) whether any State Government has approached the Union Government to suitably amend the Hindu Succession Act and Hindu Marriage Act to give women equal rights;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (c). The Government of Maharashtra has forwarded the Hindu Succession (Maharashtra Amendment) Bill, 1994 for prior approval of the Central Government before its introduction in the state legislature. The Bill seeks to confer equal coparcenary rights on the daughter as the son as a coparcenar has in Joint Hindu Family governed by the Mitakshara Law. Decision of the Central Government on the proposal will be conveyed to the State Government after consultation with the concerned Ministries/Departments.

Technology transfer for Penicillin Project

4209. SHRI GURCHARAN SINGH DADAHOOR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Union Government have approved the Foreign collaboration agreement for technology transfer for penicillin project of Torrent, Spic, JK and and Pharma Business Group;

(b) if so, whether the Government have made any evaluation of the uses of technology therein;

(c) if so, the details thereof;

(d) if not, the reasons thereof; and

(e) the operating experience of these companies in India for Penicillin?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (e). After due consideration of the terms involved, the foreign collaboration proposals of M/s. Torrent with M/s. Biotika of Czechoslovakia, M/s. SPIC with M/s. CIPAN, Portugal and M/s. J.K. Industries with M/s. Galenika of Yugoslavia for setting up Penicillin projects were approved by the Government. No approval has been given to Pharma Business Group. None of these three companies has commenced production of Penicillin.

[*Translation*]

Bhopal Gas Tragedy Research Centre

4210. SHRI SUSHIL CHANDRA VARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state: